

BEFORE THE NATIONAL GREEN TRIBUNAL (SZ) CHENNAI

APPLICATION NO. 42 OF 2019

(Under Section 14 & 15 (b) & (c) r/w. Section 18(1) & (2) of the
National Green Tribunal Act, 2010)

BETWEEN:

Dr. B. Ratan Reddy

8-52/8, Survey No. 694, Ancestral Road,
Devar Yamjal, Shamirpet Mandal,
Tumkunta Municipality, Medchal-Malkajgiri District,
Telangana - 500014
Cell: 9989063889; 9849685350
bratanreddy@yahoo.com

...APPLICANT

VERSUS

1. Mr. G. Jeevith Reddy

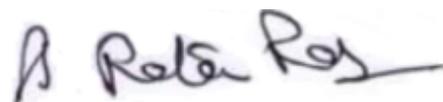
Jeevith Reddy Crusher Unit,
Survey No. 40 & 41, Munirabad Village
Telangana – 500100
Cell: 7989467534(whatsapp),9505732909
email:unknown

2. Mr. Sidha Reddy

Jeevith Reddy Crusher Unit,
Crusher Contractor 2,
Survey No. 40 & 41, Munirabad Village
Telangana – 500100
cell:9346253305
email:unknown

3. Member Secretary

Telangana State Pollution Control Board
Paryavarana Bhavan,
A3, IE, Sanathnagar, Hyderabad – 500018
phone:040-23815631; 040-23731120; 040-23815630
email:eew_ss@pcb.ap.gov.in; eew_ss@pcb.ts.gov.in



Signature of the Applicant

4. The Principal Secretary

Environment and Forests Dept.
Govt. of Telangana,
B block
Telangana Secretariat, Hyderabad – 500004
ph.0863-2444438(D)Fax 23457963;
23451440;23459291
email;spics_efst@ap.gov.in; spics_efst@ts.gov.in

5. The Director

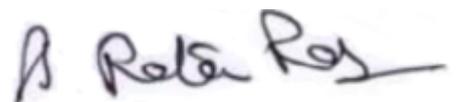
Dept. of Mines and Geology
Telangana State, Hyderabad
phone:040-23221766;
mines@telangana.gov.in/directorminests@telangana.gov.in

6. The Collector

Malkajgiri-Medchal District
Telangana
Email: collector_md@telangana.gov.in

...RESPONDENTS

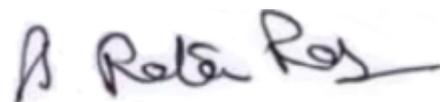
OBJECTIONS BY THE APPLICANT TO THE SECOND REPORT
OF JOINT COMMITTEE INSPECTION OF STONE CRUSHER
AND QUARRY



Signature of the Applicant

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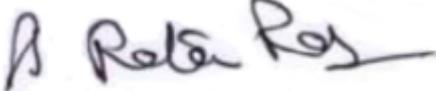

Signature of the Applicant

OBJECTIONS BY THE APPLICANT TO THE SECOND
REPORT OF JOINT COMMITTEE INSPECTION OF STONE
CRUSHER AND QUARRY

- 1) I, Dr. B. Ratan Reddy, S/O of Late. B. Chandra Reddy aged about 64 years R/O 8-52/8, Survey No. 694, Ancestral Road, Devara Yamjal, Shamirpet Mandal, Tumkunta Municipality, Medchal District, Telangana State, do hereby solemnly affirm and declare as under:
 - a. That I am conversant with the facts and circumstances of the case and competent to swear this objection
 - b. That the contents of the Objections are true and correct to the best of my knowledge.

- 2) At the outset, the Applicant submits that the Second Joint Report filed on 07.08.2020 by the RDO Keesera; Asst. Director, Mine & Geology, Medchal; and Environmental Engineer, TPSCP, RO – Medchal has several inconsistencies and does not fully answer the questions asked by the Honorable Tribunal.

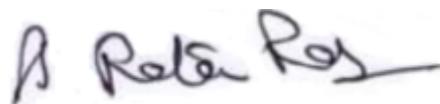
- 3) It is respectfully submitted that the Hon'ble Tribunal on 21.05.2020 reviewed the First Joint Report and passed the order that there were serious violations in the mine and crushing unit and the report did not mention if any excess mining was done, the period of illegal mining and why no environmental compensation was imposed. The Tribunal observed that there is no mention of encroachment into the



Signature of the Applicant

petitioner's property for doing mining. The Hon'ble Tribunal directed the authorities to close the unit and submit further action taken report in detail mentioning gaps in the report including imposition of the environmental compensation

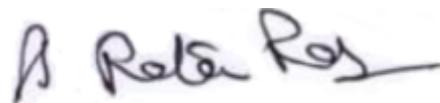
- 4) It is respectfully submitted that the Hon'ble NGT has given clear directions to authorities to close down the unit till the clearance are obtained and submitted. However, the Mining and Crusher operations are running the unit including nights in the petitioner's land and Respondent No. 1 land. **(Annexure A-I)**
- 5) It is respectfully submitted that the First Joint report mentioned that there was no encroachment into the Petitioner's land in Sy. No. 694. The Second Joint report mentioned two different maps showing encroachment with different extent of encroachments. There are 3 maps showing different extent of encroachment. In the earlier Survey of Sy No. 40 & 41 in 27.03.2018, a survey notice was given to all the neighbors by the Mandal Surveyor. There was no notice given to the neighbors when the Surveys were done for the First and Second Joint Committee Reports. **(Annexure A-II)**
- 6) It is respectfully submitted that the Annexure XI of Second joint report shows Survey No 41 of Muneerabad village is at the junction with Survey No. 694 of Devar Yamjal village and Survey No. 137 of Kandlakoya village. The historical map of the village shows a Village Shivar road between the villages **(Annexure A-III)**. The Second Report completely ignored the mention of this road. The Survey maps



Signature of the Applicant

in the report did not indicate the presence of the road. The mining operations completely destroyed this road and preventing me to access my land.

- 7) It is respectfully submitted that the First Joint Report mentions that the crusher unit is at a distance of 250 mtrs and the nearest village is Muneerabad at 1.2 km. However, the ORR is at 125 metres (**Annexure A-IV**). There are dwellings within 500 mtrs (**Annexure A-V**) to the unit that are under the Devar Yamjal village and the Kandlakoya village that were not taken into consideration. The Telangana State Police Training Academy is at 410 mtrs from the unit where police officials are trained in the residential campus (As per norms no dwelling should exist within 1 km of the mining operations).
- 8) It is respectfully submitted that the First Joint Report mentioned that the unit shall maintain a buffer zone of minimum 30 meters with green belt and a wall with 20 feet must be provided all around the premises. There is no Action taken report on this order.
- 9) It is respectfully submitted that the devotees of the Hanuman temple (Situated in Sy No. 690 of Devar Yamjal village) filed complaint with the SHO, Medchal that the blasting operations is affecting the peace and tranquility during the Puja. The blasting operations are also causing damage to the Lord Hanuman's statue. (**Annexure A-VI**). The Hanuman temple is at 320 mtrs from the mining operations.



Signature of the Applicant

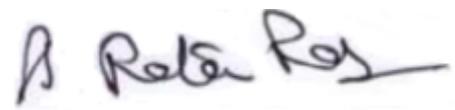
There is no mention of the damage to the religious structures in the Report.

10) It is respectfully submitted that the unit is not in compliance with NGT's order in OA No.3 of 2016(SZ). The National Green Tribunal's South Zone has issued judgement on Application No. 3 of 2016 (SZ) (Suo Moto) asking the Telangana State Pollution Board to monitor the crushing unit for following the guidelines and directions issued by the Board. Some of the guidelines of the **Telangana State Pollution Control Board** are as follows:

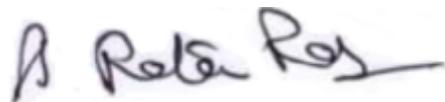
- a. *500 Meters away from National Highway – 100 meters away from State Highway, main district roads and other roads.*
- b. *1 km away from human habitation*
- c. *Shall be located near quarries*
- d. *50 mts green belt to be provided towards developed area and agricultural lands side. Minimum 3 acre land is required for the sites located adjacent to quarries or surrounded by barren lands on one or two sides. For other sites surrounded by agricultural lands, minimum 5 acre land is required*

11) For the reasons stated above, it is humbly prayed that this Hon'ble Tribunal may be pleased to:

- a. Direct the Respondent Authorities to enforce all the guidelines of the Telangana State Pollution Control Board and close the mining and crushing operations of the First Respondent.


Signature of the Applicant

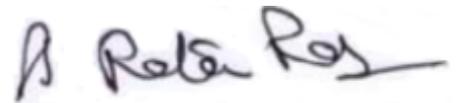
- b. Pass an order to the Collector to register and mutate from the respondent's non-mined property in the Survey No. 40 of the Muncerabad village equivalent to:
 - a. The petitioner's lost land due to mining in the Survey No. 694 of the Devar Yamjal village.
 - b. And the Green zone the petitioner must leave in the Survey No. 694 due to vibrations cause by the mining operations.
- c. Direct the MRO/RDO through the Collector to **restore** the Village Shivar Road (**Annexure A-II**) between the villages (survey number 694 of Devar Yamjal) that is shown in the historical map of the Villages, as there is no other access road to the petitioner (easement right). The road was destroyed by mining.
- d. As all the departments are not submitting fact finding reports, we pray the Honorable Tribunal to appoint a Retired High Court Judge or any professional body to look into the total case and do justice.
- e. Pass an order to the Collector; the Telangana State Mining Department and the Telangana State Pollution Control Board to permanently close the Quarry and the Crusher unit with immediate effect.
- f. Pass an order to the Collector, the Telangana State Mining Department and the Telangana State Pollution Control Board to ensure strict compliance of the Closure orders of the Quarry and the Crushing operations in the Survey Nos. 40 and 41 of the Munirabad village, Medchal Mandal, with immediate effect.



Signature of the Applicant

g. And pass such further order or orders as may be fit proper and necessary in the facts and circumstances of the case and thus render justice.

Dated at Devar Yamjal village on this the 28th day of November,
2020

A handwritten signature in black ink, appearing to read "A. Rola Roy". The signature is written in a cursive style with a long horizontal stroke at the end.

Signature of the Applicant

BEFORE THE NATIONAL GREEN TRIBUNAL (SZ) CHENNAI

APPLICATION NO. 42 OF 2019

(Under Section 14 & 15 (b) & (c) r/w. Section 18(1) & (2) of the
National Green Tribunal Act, 2010)

BETWEEN:

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Cell: 9989063889; 9849685350
bratanreddy@yahoo.com

...APPLICANT

VERSUS

1. Mr. G. Jeevith Reddy

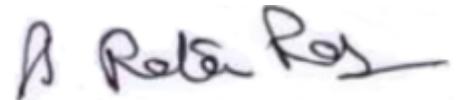
Jeevith Reddy Crusher Unit,
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Telangana – 500100
Cell: 7989467534(whatsapp),9505732909
email:unknown

2. Mr. Sidha Reddy

Jeevith Reddy Crusher Unit,
Crusher Contractor 2,
Survey No. 40 & 41, Munirabad Village
Telangana – 500100
cell:9346253305
email:unknown

3. Member Secretary

Telangana State Pollution Control Board
Paryavarana Bhavan,
A3, IE, Sanathnagar, Hyderabad – 500018



Signature of the Applicant

phone:040-23815631; 040-23731120; 040-23815630
email:eew_ss@pcb.ap.gov.in; eew_ss@pcb.ts.gov.in

4. The Principal Secretary

Environment and Forests Dept.
Govt. of Telangana,
B block
Telangana Secretariat, Hyderabad – 500004
ph.0863-2444438(D)Fax 23457963;
23451440;23459291
email;spics_efst@ap.gov.in; spics_efst@ts.gov.in

5. The Director

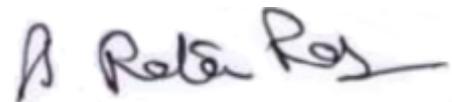
Dept. of Mines and Geology
Telangana State, Hyderabad
phone:040-23221766;
mines@telangana.gov.in/directorminests@telangana.gov.in

6. The Collector

Malkajgiri-Medchal District
Telangana
Email: collector_md@telangana.gov.in

...RESPONDENTS

OBJECTIONS BY THE APPLICANT TO THE SECOND REPORT
OF JOINT COMMITTEE INSPECTION OF STONE CRUSHER
AND QUARRY



Signature of the Applicant

ANNEXURES

ANNEXURE A-I: Video and Photos of the Mining and Crushing operations during Sep 2-7, 2020 and the Electricity bill of the unit (M/S Sahitya Metals).

- a) **Video Link of mining and crushing operations during Sep 2-7, 2020: <https://tinyurl.com/y3rb9teb>**
- b) **Photographs showing the mining operations.**





Unit operating in the night time:



Mining in the encroachment land of Survey No. 694 of Devar Yamjal.





c) Electricity bill of the unit M/s Sahitya Metals Private Limited for June 2020.

SOUTHERN POWER DISTRIBUTION COMPANY OF TS LIMITED
 HT C.C. Bill for the month of June 2020, Date: 26-Jun-20
 PAYABLE ON OR BEFORE dated: 10-Jul-20 DISCONNECTION DATE: 25-Jul-20

Contracted MD (KVA/HP)	100	Consumer No.	MCL2500
Specified Voltage (KV)	11	Name	M/S SAHITYA METALS
Actual Voltage (KV)	11	ADDRESS1	PRIVATE LIMITED,
Feeder	CF	ADDRESS2	(PRPO. JAYA)
Category	1A	ADDRESS3	MUNEERABAD

	KWH	KVAH	KVA	TOD1	TOD2
Reading On 22-JUN-20	148622.00	151276.00	114.14	17617.00	16560.00
Reading On 22-MAY-20	131776.00	134339.00		15671.00	13960.00
Difference ST:01	16846.00	16937.00		1946.00	2600.00
Multiplying Factor	1.00	1.00	1.00	1.00	1.00
Total Consumption	16846.00	16937.00	114.14	1946.00	2600.00
Monthly Minimum Units	5706.95		80.00		
Main Consumption	16937.00	Colony	0.00	L&F	0.00

	RATE	KVA/UNITS	AMOUNT Rs.
Demand Charges Normal	Rs.390	100	39000.00
Demand Charges Penal	Rs.780	14.139	11028.42
Energy Charges	Ps.665	16937	112631.05
TOD Charges	Ps.100	4546	4546.00
Electricity Duty	Ps.6	16937	1016.22
Colony Charges	Ps.630	0	0.00
L&F Charges	Ps.665	0	0.00
FSA Charges			0.00

Supplier Name	NetKWH	KVA	TOD	Sub Total	168221.69
				Cust Charges	1685.00
				ACD Sure	0.00
				UI Charges	0
				CS Surcharge	0.00
				Addl.SCHG OA	0.00
				Late Pmt Chang	550.00
				Interest on ED	1.21
				Incentive TOD1	-8542.00
				Incentive TOD2	-2816.00
				Wheeling Charges	0
				Transmission Charges	0
				Other Charges-I	0
				Other Charges-II	0
				Gross Total	159100
				Incentive Amount	
				Other Credit Adj.	
				Net Bill Amount	159100
				Total Arrears	0
				Total Amount Payable	159100

*****Arrears as on 23/06/20*****
C.C.Charge Surcharge	Incentive Amount	
Court Cases Rs. 0	Other Credit Adj.	
Others Rs. 0	Net Bill Amount	159100
Total Rs. 0	Total Arrears	0
 *****Total Amount Payable ***** 159100

Note: ACD Due for 2020-21 Rs. 0
 One Lakh Fifty Nine Thousand One Hundred Only
 Note: This bill is settled based on the provisions of inter state settlements.
 If any short fall occurred in this bill due to the inter state Open Access provisions, the same will be levied in your future bills.

Senior Accounts Officer
 OP.CIRCLE

Note: PAY YOUR BILL THROUGH THE SBH A/C NO.SPDCPLMCL2500
 IFSC CODE: SBIN004266

d) Electricity bill of the unit M/s Sahitya Metals Private Limited for July 2020.

SOUTHERN POWER DISTRIBUTION COMPANY OF TS LIMITED
 HT C.C. Bill for the month of July 2020, Date: 26-Jul-20
 PAYABLE ON OR BEFORE dated: 09-Aug-20 DISCONNECTION DATE: 24-Aug-20

Contracted MD (KVA/HP) 100	Consumer No. MCL2500	
Specified Voltage (KV) 11	Name M/S SAHITYA METALS	
Actual Voltage (KV) 11	ADDRESS1 PRIVATE LIMITED,	
Feeder CF	ADDRESS2 (PRPO. JAYA)	
Category 1A	ADDRESS3 MUNEEERABAD	

	KWH	KVAH	KVA	TOD1	TOD2
Reading On 22-JUL-20	167890.00	170555.00	102.16	20691.00	19048.00
Reading On 22-JUN-20	148622.00	151276.00		17617.00	16560.00
Difference ST:01	19268.00	19279.00		3074.00	2488.00
Multipling Factor	1.00	1.00	1.00	1.00	1.00
Total Consumption	19268.00	19279.00	102.16	3074.00	2488.00
Monthly Minimim Units	5107.98		80.00		
Main Consumption	19279.00	Colony	0.00	L&F	0.00

	RATE	KVA/UNITS	AMOUNT Rs.
Demand Charges Normal	Rs.390	100	39000.00
Demand Charges Penal	Rs.780	2.1596	1684.49
Energy Charges	Ps.665	19279	128205.35
TOD Charges	Ps.100	5562	5562.00
Electricity Duty	Ps.6	19279	1156.74
Colony Charges	Ps.630	0	0.00
L&F Charges	Ps.665	0	0.00
FSA Charges			0.00

Supplier Name	NetKWH	KVA	TOD	Sub Total	175608.578
				Cust Charges	1685.00
				ACD Surc	0.00
				UI Charges	0
				CS Surcharge	0.00
				Addl.SCHG OA	0.00
				Late Pmt Chrg	686.71
				Interest on ED	5.57
				Incentive TOD1	-8360.00
				Incentive TOD2	-2635.00
				Wheeling Charges	0
				Transmission Charges	0
				Other Charges-I	0
				Other Charges-II	0
				Gross Total	166991
*****Arrears as on 23/07/20*****					
				C.C.Charge	0
				Surcharge	0
				Incentive Amount	0
				Other Credit Adj.	0
				Net Bill Amount	166991
				Total Arrears	0
*****Total Amount Payable					166991

Note: ACD Due for 2020-21 Rs. 0
 One Lakh Sixty Six Thousand Nine Hundred and Ninety One Only
 Note: This bill is settled based on the provisions of inter state settlements.
 If any short fall occurred in this bill due to the inter state Open Access provisions, the same will be levied in your future bills.

Note: PAY YOUR BILL THROUGH
 IFSC CODE: SBIN0004266



**e) Electricity bill of the unit M/s Sahitya Metals Private Limited
for Aug 2020.**

SOUTHERN POWER DISTRIBUTION COMPANY OF TS LIMITED
HT C.C. Bill for the month of August 2020, Date: 26-Aug-20
PAYABLE ON OR BEFORE dated: 09-Sep-20 DISCONNECTION DATE: 24-Sep-20

Contracted MD (KVA/HP)	100	Consumer No.	MCL2500
Specified Voltage (KV)	11	Name	M/S SAHITYA METALS
Actual Voltage (KV)	11	ADDRESS1	PRIVATE LIMITED,
Feeder	CF	ADDRESS2	(PRPO. JAYA)
Category	1A	ADDRESS3	MUNEERABAD

	KWH	KVAH	KVA	TOD1	TOD2
Reading On 22-AUG-20	183988.00	186834.00	104.05	24666.00	21521.00
Reading On 22-JUL-20	167890.00	170555.00		20691.00	19048.00
Difference ST:01	16098.00	16279.00		3975.00	2473.00
Multiplying Factor	1.00	1.00	1.00	1.00	1.00
Total Consumption	16098.00	16279.00	104.05	3975.00	2473.00
Monthly Minimum Units	5202.47		80.00		
Main Consumption	16279.00	Colony	0.00	L&F	0.00

	RATE	KVA/UNITS	AMOUNT Rs.
Demand Charges Normal	Rs.390	100	39000.00
Demand Charges Penal	Rs.780	4.0494	3158.53
Energy Charges	Ps.665	16279	108255.35
TOD Charges	Ps.100	6448	6448.00
Electricity Duty	Ps.6	16279	976.74
Colony Charges	Ps.630	0	0.00
L&F Charges	Ps.665	0	0.00
FSA Charges			0.00

Supplier Name	NetKWH	KVA	TOD	Sub Total	
				157838.622	
				Cust Charges	1685.00
				ACD Surc	0.00
				UI Charges	0
				CS Surcharge	0.00
				Addl.SCHG OA	0.00
				Late Pmt Chrg	990.53
				Interest on ED	8.69
				Incentive TOD1	-4379.00
				Incentive TOD2	-1461.00
				Wheeling Charges	0
				Transmission Changes	0
				Other Charges-I	0
				Other Charges-II	0
				Gross Total	154683
				Incentive Amount	
				Other Credit Adj.	
				Net Bill Amount	154683
				Total Arrears	0
				Total Amount Payable 	154683

Note: ACD Due for 2020-21 Rs. 0

One Lakh Fifty Four Thousand Six Hundred and Eighty Three Only

Note: This bill is settled based on the provisions of inter state settlements.

If any short fall occurred in this bill due to the inter state Open Access provisions, the same will be levied in your future bills.

Note: PAY YOUR BILL THROUGH
IFSC CODE: SBIN004266



Officer
LE

Annexure A-II: Different Land maps by the Revenue Authorities - three different survey reports - in consistency in extent of encroachment of petitioner's land by the Respondent 1.

a) Mandal Survey Report on 27.03.2018.

2

GOVERNMENT OF TELANGANA

Office of the Tahsildar, Medchal Mandal, Medchal-Malkajgiri District.

File No: E/216/76/2018 Dt: 27/3/2018

Sub: Demarcation - Sy.No. 40.41.43 - situated at Muneerabad Village, Medchal Mandal, Medchal District - Intimation of Survey - Regarding.

Ref. 1. A/o. Sri/Smt Jeevita Reddy, Dt: 6/3/2018
 2. This Office File No: E/216/76/2018

With reference to the above subject cited, Demarcation of land in Sy.No. 40.41.43, situated at Muneerabad Village, Medchal Mandal, Medchal District will be conducted on 6/3/2018 at 11:30 AM/PM.

Therefore, you are hereby requested to make it convenient to be present on the spot on the above scheduled date and time along with relevant documents.

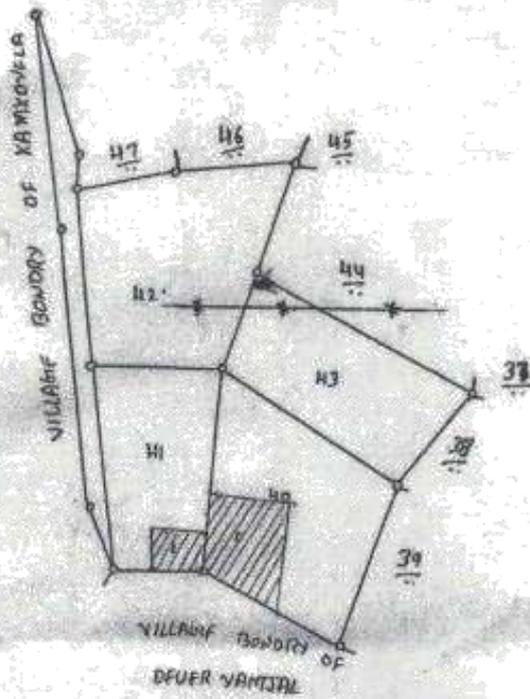

 P. J. Reddy
 MANDAL SURVEYOR
 MEDCHAL MANDAL
 MEDCHAL DIST.

To,

1. Copy to VRO, Muneerabad Village.
2. Copy to Vittal Reddy
3. Copy to Shri Kanta Reddy vitas Reddy (9799997844)
4. Copy to Devendar Reddy Subbaraj (9799997844)
5. Copy to Uthman Reddy B. J. Khan (D. Yanga)
6. Copy to Rathan Reddy D. Yanga
7. Copy to Jeevita Reddy D. Yanga
8. Copy to Md. Javed Hussain Muneerabad
9. Copy to Jaya Chandra Reddy U. J. Reddy
10. Copy to _____
11. Copy to _____
12. Copy to _____

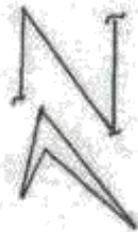
LOCATION MAP

2/11



INDEX

S. NO.	NAME	MARK
1	100kg TENSION WIRE	— — — —
2	QUARRY AREA	



SCALE: 8" = 1 MILE

VIL: MUMBARABAD
 MD: MEDICAL
 SD: MEDICAL
 YEAR: 2017

PREPARED BY

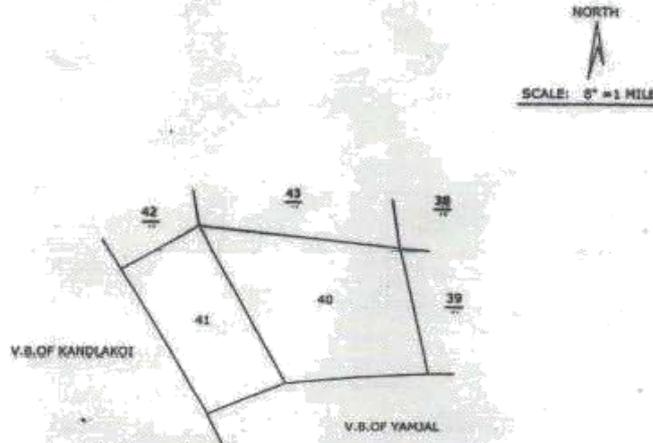
Soni

Mr. SURESH K. NOR
 SURVEYOR

11

27 ✓ /

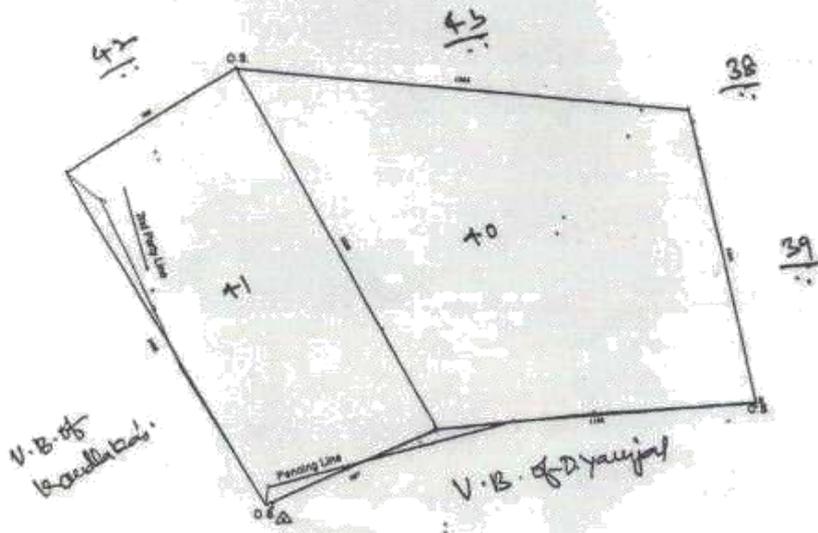
LOCATION SKETCH SHOWING THE SY NO.40 & 41 SITUATED AT
MUNEERABAD VILLAGE, MEDCHAL MANDAL, MEDCHAL DIST.



PREPARED BY
[Signature]
MANDAL SURVEYOR
MEDCHAL MANDAL
MEDCHAL DIST.

2/3

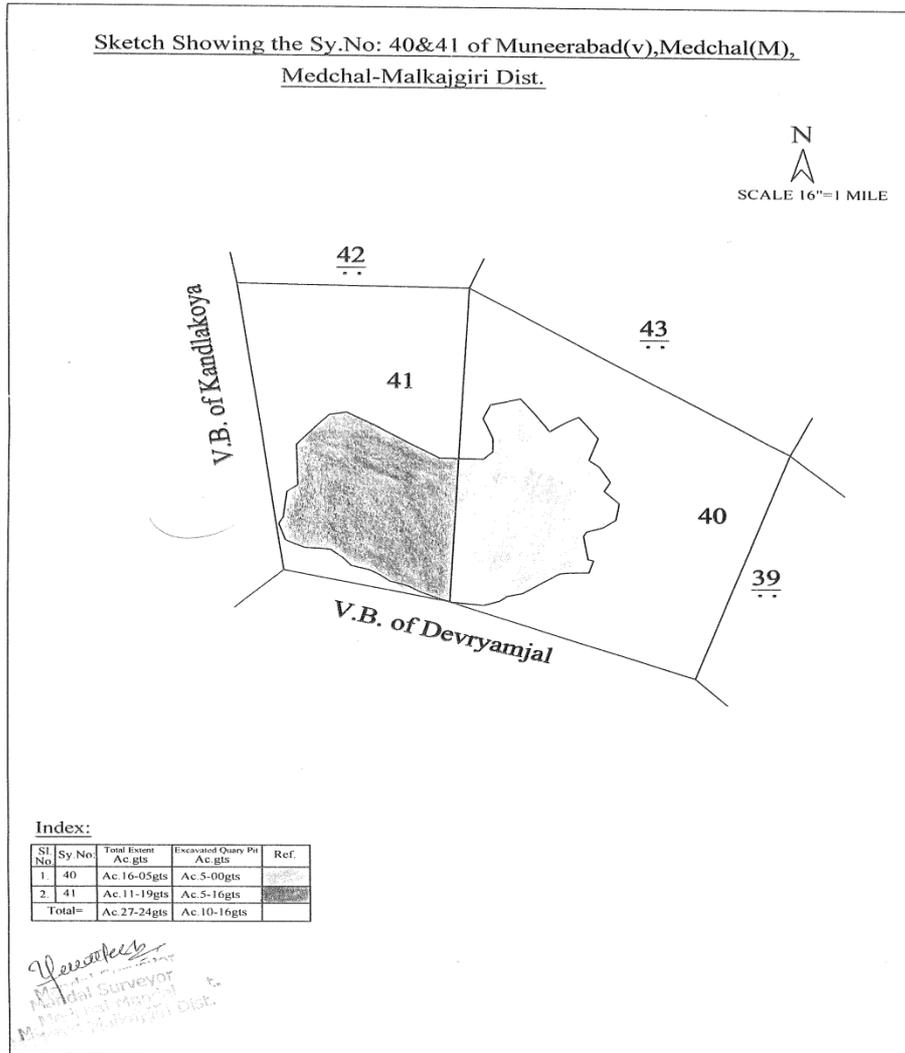
MAP SHOWING THE LOCATION SKETCH OF SY. NOS. 40, 41 SITUATED AT MUNIRABAD VILLAGE, MEDCHAL MANDAL, MECHAL DISTRICT.



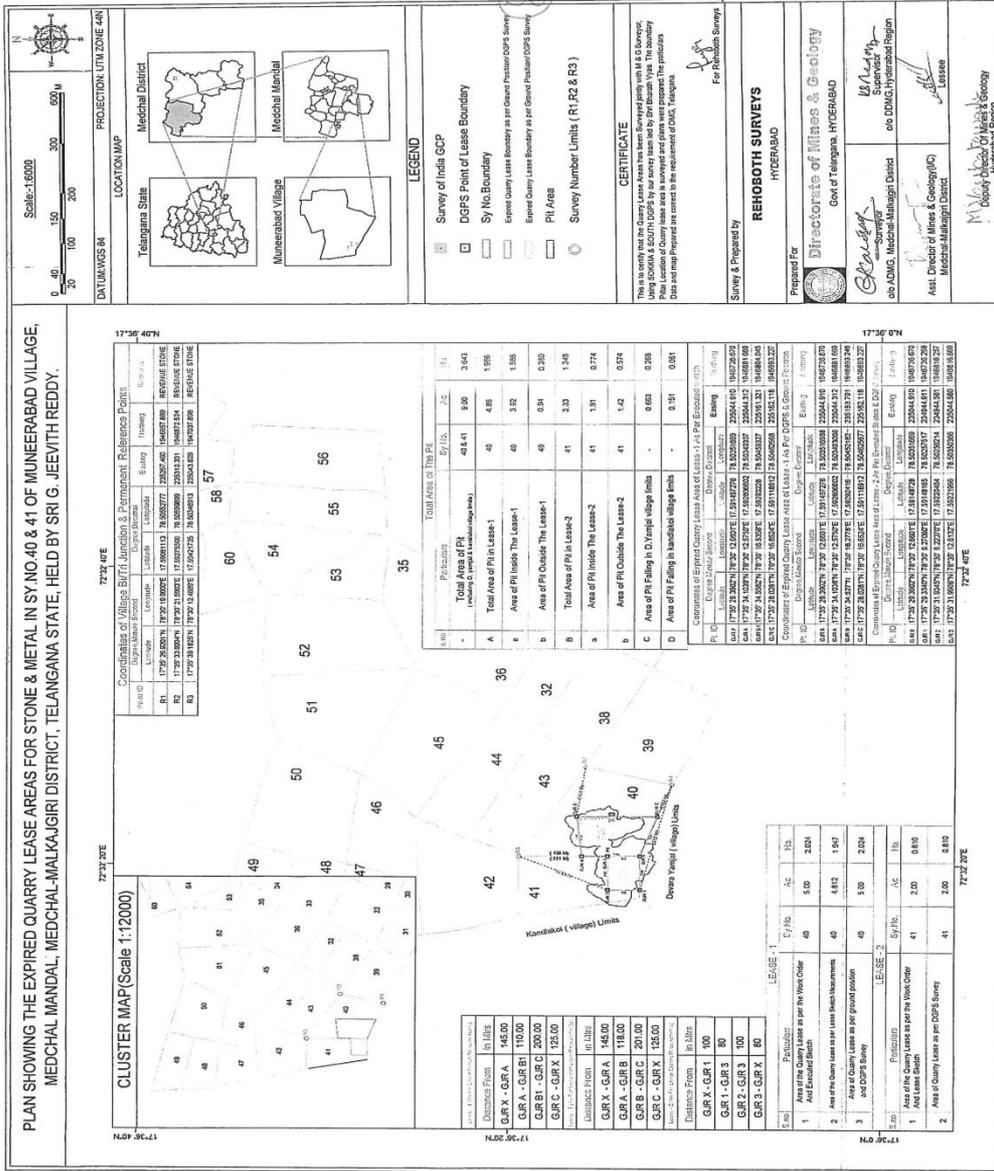
All Measurements are in Metric Links

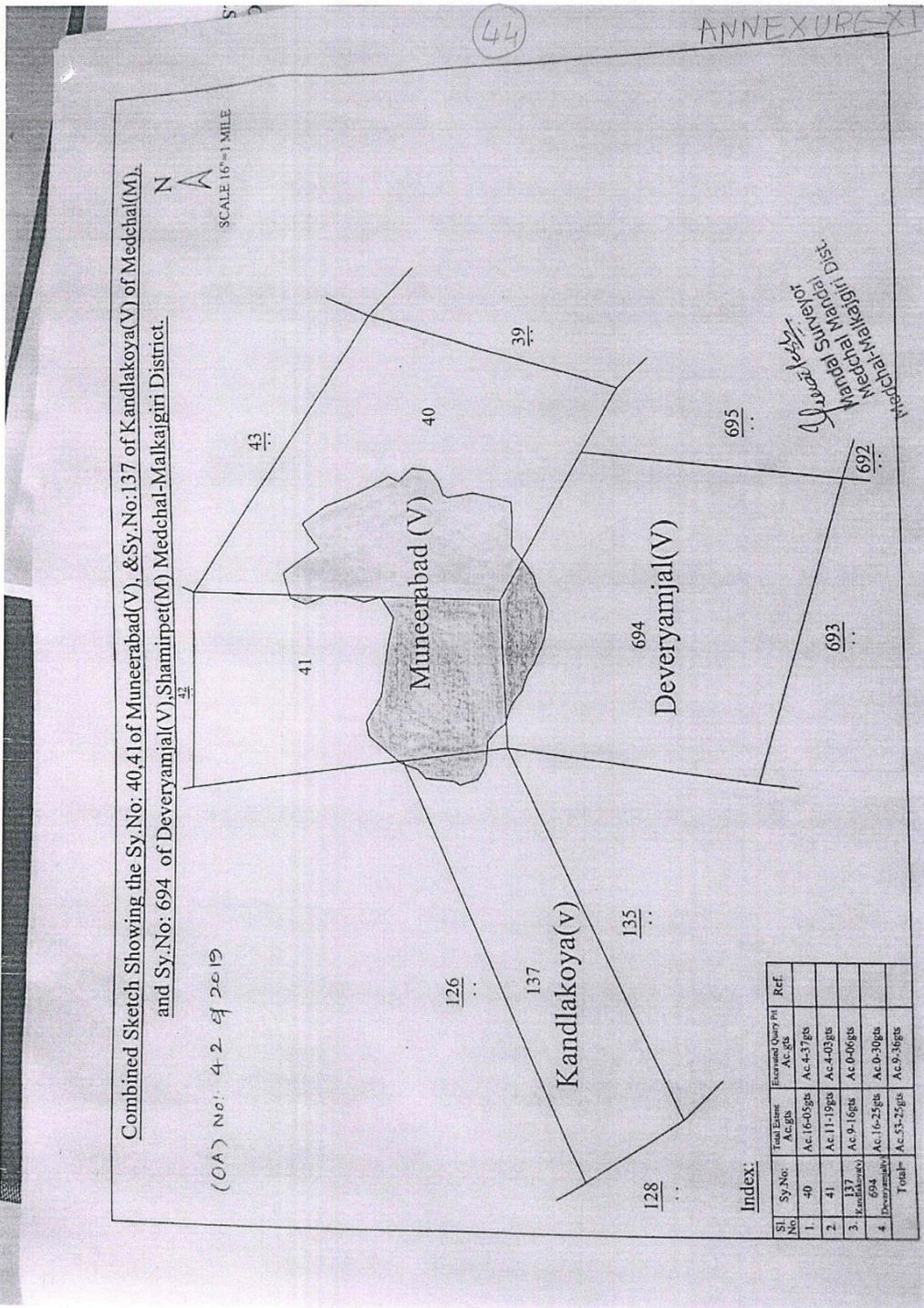
b) Mandal Survey Report in the First Joint Report on 26.2.2020 stating that no encroachment in the petitioner land of survey number 694 of devar yamzal village.

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c) Mandal Survey Report in the Second Joint Report on 07.08.2020 showing encroachment. The two maps in the same report show different extent of encroachment.





Index:

Sl. No.	Sy. No.	Total Extent Ac.gts	Enclosed Quantity Ac.gts	Ref.
1.	40	Ac.16-05gts	Ac.4-37gts	
2.	41	Ac.11-19gts	Ac.4-03gts	
3.	137 (Kandlakoya)	Ac.9-16gts	Ac.0-06gts	
4.	694 (Deveryamjal)	Ac.16-25gts	Ac.0-30gts	
	Total=	Ac.53-25gts	Ac.9-36gts	

Annexure A-III: Historical Village Shivar Map showing road from Sy 694 of Devar Yamjal to Nehru ORR through Sy 41 of Munirabad (Village Road marked in Yellow). This map showing in Yellow indicates the Shivar road destroyed by the Crusher operators to block the access to Outer Ring road



Annexure A-IV: Google map showing distance between the crushing/mining unit and the Nehru ORR. Total distance as per this map is less than 125 meters only.



Annexure A-V: Google map showing distance between the crushing/mining area and the neighboring dwellings.

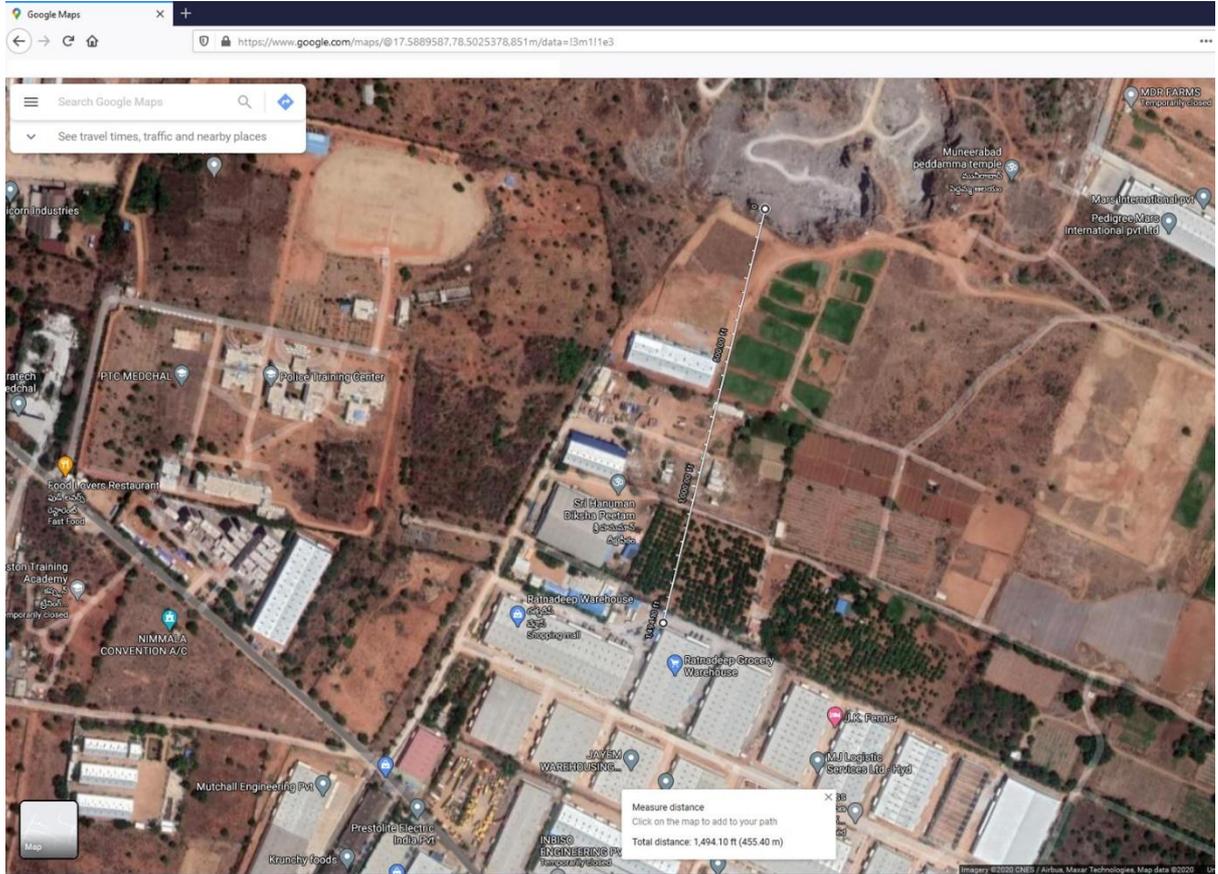
a) Google map showing distance between the crushing/mining area and the TS Police Training Center(411 mtrs). The committee report has not taken into consideration Devar Yamjal village and Kandlakoya village where more than 1000 people stay.



b) Google map showing distance between the crushing/mining area and the Hanuman Temple (320 mtrs), Devar Yamjal. The committee reports has not taken into consideration nearby Habitats



c) Google map showing distance between the crushing/mining area and the Ratnadeep Grocery's warehouse (455 mtrs), Devar Yamjal village.



Annexure A-VI: Police complaint by the devotees of Hanuman Temple situated in Sy No. 690, Devar Yamjal village.

హనుమద్విక్ర ఆచరించండి! ఓం శ్రీరామదూతాయ నమః అన్యాయం పాపం!!
 ఇంటిద్వారాలపై మహామంత్రమును వ్రాసుకొండి

శ్రీశ్రీశ్రీ దుర్గా ప్రసాద్ స్వామిజి ఆస్రమము
 సర్వె నెంబర్ 690, దేవరయాంజాల గ్రాం, షామీరపేట మం., రంగారెడ్డి జిల్లా.
 (శ్రీహనుమద్విక్రపీఠమ్ - అనుబంధము)
 విజయవాడ

21/12/2019

To
 The SHO
 Medchal/Petbakhshbahy
 AC P, Petbakhshbahy
 DCP, Belenagar
 Hyderabad.
 MRD, IPol, Shamshad, Medchal
 Sir, Collector Medchal., Ching Jytha N&T
 Sir, Sub: @ PCB & District Muz.

Sub: Unauthorised crushing, mining & blasting in Devar Yajal Munerbad Sy No. 40/41. - Petition - Sr, Sr, Sr Durgaprasad Swami Ashram, Sy D. Yajal - file & FIR - Reg.

We are the members & devotees of Sri Durga prasad swami Ashram would like to apped about the blasting, crushing & mining & vibration, pollution soundly open blasting for last few month. on 20th & 21st open blasting with sound all are afraid up to 2 km distance.

① The God Hanuman statue damaged in use of blasting, sound with disturbances causing strain to even devotees in Hanuman Temple the devotees and general public were shocked with sound blasting. These devotees of all the ages - How can we continue our lives with these kind of blasts in the neighbourhood. These kind of culprits Mr. Teerth Reddy & others should be severely punished and stop the crusher operation with immediate effect.

① Sri the Indur Reddy 9866444144
 ② chintole Navinthe Reddy 9848027766 (Pitambari pati)
 ③ M. Athar Reddy 9848027766
 ④ Kishor Reddy 6304202882
 9177865887
 ⑤ B. Srinivas Reddy 90007166597
 ⑥ R. Vivekvardhan Reddy 9000757927

Stop Share

Complaint by -
 Mr. Teerth Reddy
 Sy No. 40, 41, M. 600
 Con. 9505732709
 ② Sridhar Reddy
 Con. 9297176647
 ③ Srinivas Reddy
 9798669294
 FIR on above 3 members

GT GULPRITS

P. No. ②

(+2)

R/o. D.502K

	Name	Con No.	Signature
7	B SURASH KASABU	9985010652	<i>[Signature]</i> Jeedimetla
8	Ch. Srinivas	9246584528	<i>[Signature]</i>
9	Ch. Vinay Kumar	9968715184	<i>[Signature]</i>
10	Ch. Jayashree		Jayashree.
11	Ch. Shakti	8790758228	Shakti
12	C.V Reddy	98490 48789	<i>[Signature]</i>
13	R. Rajalakshmi	9912894382	<i>[Signature]</i>
14	R. Ranganani	9912894382	<i>[Signature]</i>
15	Rama	9441618571	
16	Supriya	9966245657	Supriya
17	Ujjaya Anand	9966966657	Ujjaya
18	G. Chandraselcha Kelthy	9246160215	<i>[Signature]</i>
19	J. Rasma Devi	9291517000	J. Rasma Devi
20	DDO	9618022779	
21	G. Vasudha		
22	V. Pavankumar	92416160215	
23	C. Manjula	9393007721	
24	V.R. VIDYA SANKAR	8977727764	C. Manjula
25	M.V Subramanian	9247425459	<i>[Signature]</i>
26	N. Anand Babu Puri	9846970016	<i>[Signature]</i>
27	G. Madhava Soma	9440755645	<i>[Signature]</i>
28	M.K.V. Kishor	9440346626	<i>[Signature]</i>
29	M. Jaganmouli	9502385529	<i>[Signature]</i>
30	DiGP Jaju	9676584873	<i>[Signature]</i>
31	Sanni Sharma	9849108501	<i>[Signature]</i>
32	Seetha	8120342291	<i>[Signature]</i>
33	Rehul	8897327121	<i>[Signature]</i>
34		984868522	<i>[Signature]</i>

25
26

All the above 33 are details, Neighbors of
Ternex by no. 40, 41, Munster, Hyderabad
bbsbbs.

Translation of the complaint document to English:

From

22,12,2019

Medchal

Devotes of Sri Sri Durga Prasad Swamiji ashayam and neighbours
Survey No. 690 DEvayamZal , (HanumanDiksha pitham, Vijayawad affiliatred)
Near Jeevithreddy Crusher Unit, Sy No. 40,41 Muneerabadvillage, Medchal Mandal/
Shameerpeth Mandal,
Medchal District.

(S. Indu Jene Reg 9866 4 2 2 144)
(C. Srinivas Reg 9866 4 2 2 144)

To

SHO Medchal
Medchal Police Station
Medchal

Sub: Unauthorised open blasting near Hanuman temple – Devotes of afraid of sound pollution on 20th and 21st – Threat of life- Cracks in the Hanuman Statue – petition for stopping crusher operations and punish culprits.

We the devotees, Trust Board Members and neighbours of Hanumman Diksha pitam, and Sri Durga Prasad ashayam would like to bring to the notice of officials of Police, pollution control board, Director of Mining and National Green Tribunal to take action on crusher operators at Muneerabad, Sy No. 40 and 41 Shri Jeevit Reddy, Shri Srinivas Reddy and Shri Sidaa reddy contact numbers: 905732909; 9247176647 and 934866924 who are taking law in to their and harming the statue of Hanuman at ashram, devotees and neighbors. On view continues blustering.

This petition may be taken as sumoto and punish the culprits and take necessary action to close the illegal deep open blustering 24x7 with Lot of sound especially on 20 and 21 st December, 2019.

For Sri Sri Durga Prasad Swamij Ashram

Duly signed petition enclosed for immedateto protect the God and sentiments of God.

Cc : The Collector, Medchal

The RDO. Medchal
The MRO, MEDCHAL
The ACP Petbasheerbagh
The Director, Pollution Control Board, Telangana
The Director, Dept of Mining, Telangana
The Chief Justice, National Green Tribunal, Southern Zone, Chennai

Complaint Acknowledgement in Police Station:

**Telangana State Police Department**

Reception Centre Acknowledgement

Police Station : Medchel District : Cyberabad

Acknowledgment Number : CYB/MDCL_CYB/231219/02122

Date & Time of Submission : 23/12/2019 19:34:56

Applicant Name : indraseena reddy Service Name : Petition

Applicant Contact No : 9866444144 Sub Service : Crime Related Petitions

Issue Authority



Contact the Below Officers for any Assistance

	Office Number	Mobile Number
SHO	:	9494218160
ACP	:	9490617192

Annexure A-VII: Joint Committee Report Submitted on 26.02.2020.

Link to the Document:

<https://ngtonline.nic.in/efiling/viewDocMA.drt?CsiXTdHyDdW6NNgDeJyPRg==>

Annexure A-VIII: Joint Committee Report Submitted on 07.08.2020.

Link to the Document that was sent in whatsapp to the petitioner:

<https://tinyurl.com/y3qsy58y>

Annexure IX: Memorandum of Understanding between Petitioner and Respondents 1 and 2.

Memorandum of Understanding 10.8.2018

I, Mr. G. Jeenu Reddy s/o Dharana Reddy R/o Munenabed Aged 65 years, agreed to the following on 10.8.2018.

- ① In survey No. 40, 41, 43. we agree to give Land to the extent of Currikip/blastip
 loss and did in survey No 693/6 to
 - ① Mr. B. Yudhan Reddy s/o B. Chandra Reddy
 - ② Mr. B. Patel Reddy
 - ③ Ms. J. vishale / Mr. Indira / Ms. Sugua & Ms. Sukasa
 The boundaries of the Land shall be as follows:

Boundaries

 - ① ~~East~~ The Road adjacent to Kondekaya border to the extent of Land encroached of above Mr. B. Yudhan Reddy's plot.
 As per the Land Survey given to the Road will be given for the s/o 40, 41, 42 Kondekaya.
 - ② The flag with Rods 2'10" will be raised by Sri Jeenu Reddy
 - ③ Further blasting work will take place in Sy No 693/6 in case blasting legal action will take by Mr. Yudhan Reddy & Brothers.

B. Yudhan Reddy
 B. Patel Reddy
 B. Patel Reddy

10-8-2018
 (Jeenu Reddy)
 s/o
 Reddy ()
 Reddy ()

Witness: ① Sri
 ② Sri Reddy ()